

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.210 of 2020

IN THE MATTER OF:

Rakesh P. Sheth

...Appellant

Versus

Indus Cityscapes and Constructions Pvt. Ltd.

...Respondent

For Appellant: Shri Udian Sharma, Advocate

For Respondent: None

ORDER

04.02.2020 Heard. Issue Notice. Requisite along with process fee, if not filed, be filed by tomorrow. If the Appellant provides the e-mail address of Respondent, let notice be also issued through e-mail.

List the Appeal 'for admission (after Notice)' on 4th March, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md